

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/631/(IB)/2017
NAME OF THE PETITIONER(S) : TILAK NAGAR INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : A.M. BREWERIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1). DHARMA RAMAN
ANAND MEKATHIA

Counsel for
Applicant/
Operational
creditor

Anand
Mekathia

2. M. Roshan Ali.

counsel for Respondent

M. Roshan Ali

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ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has filed memo stating therein that the claim of the Petitioner is being satisfied by making payment of Rs.3,05,00,000/- by way of DDs dated 01.12.2017 to be drawn at HDFC Bank. The DDs are handed over to the Counsel for the Petitioner. Counsel for the Petitioner submitted that this is full and final settlement of the claim made by the petitioner.

In the light of the submissions of the Counsels and the memo filed, the petition stands **disposed of**.

— sef —
MEMBER (JUDICIAL)

ghk